

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4931
ANSWERED ON:13.08.2014
ENCROACHMENT BY CHINA
Khanduri AVSM Maj. Gen. (Retd) Bhuwan Chandra

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether China has allegedly encroached into Uttarakhand and is in possession of Indian areas and if so, the details thereof including the estimated population residing in this area;
- (b) the details of territorial and administrative arrangements put in place for control of the said territory;
- (c) the number of air and ground violations done by China during the last three years and the current year, year-wise; and
- (d) the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

(a) to (d) There is no commonly delineated Line in the border areas between India and China. From time to time, on account of differences in the perception of what is referred to as LAC, situations have arisen on the ground that could have been avoided if we had a common perception of the border demarcation. Government regularly takes up transgressions along the LAC with the Chinese side through established mechanisms including border personnel meetings, flag meetings, meetings of Working Mechanism for Consultation & Coordination on India-China Border Affairs and diplomatic channels. The two sides agree that peace and tranquility on the border is the basis for the continued expansion of India-China relations. Government of India makes efforts and takes all necessary measures to safeguard India's sovereignty and territorial integrity.